

ITEM NO.1504

COURT NO.12

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 1866/2024

[Arising out of impugned final judgment and order dated 24-08-2023 in WA No. 697/2023 passed by the High Court for The State of Telangana at Hyderabad]

MAHNOOR FATIMA IMRAN & ORS.

Petitioner(s)

VERSUS

M/S VISWESWARA INFRASTRUCTURE PVT. LTD & ORS.

Respondent(s)

(FOR ADMISSION and IA No.16723/2024-EXEMPTION FROM FILING O.T. and IA No.16715/2024-PERMISSION TO FILE SYNOPSIS AND LIST OF DATES and IA No.16721/2024-PERMISSION TO FILE ADDL.DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 3660/2024 (XII-A)

(IA No.18783/2024-EXEMPTION FROM FILING O.T. and IA No.18782/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 3661/2024 (XII-A)

(IA No.18895/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 19071/2024 (XII-A)

(IA No.102381/2024-CONDONATION OF DELAY IN FILING and IA No.102377/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 07-05-2025 These matters were called on for pronouncement of judgment today.

For Petitioner(s) Mr. Nidhesh Gupta, Sr. Adv.
 Mr. Yelamanchili Shiva Santosh Kumar, Adv.
 Ms. Japneet Kaur, Adv.
 Mr. Rudrajit Ghosh, Adv.
 Mr. Ruchir Ranjan Rai, Adv.
 Ms. Khyati Chhabra, Adv.
 Ms. Vriti Gujral, Adv.
 Mr. Bikram Dwivedi, Adv.
 Mr. Manu Abhishek Bharadwaj, Adv.
 Mr. Avi Leuna, Adv.
 Mr. Maria Jerome J, Adv.
 Mr. Tarun Gupta, AOR

Mr. Gaurav Aggarwal, Sr. Adv.

Mr. P. Mohith Rao, AOR

Mr. Kasi Nageshwar Rao, Adv.

Mr. Shyam Vasudevan, Adv.

Ms. J. Akshitha, Adv.

Mr. Eugene S Philomene, Adv.

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For Respondent(s) Mr. Hiren P. Raval, Sr. Adv.

Mr. Harin P. Raval, Sr. Adv.

Mr. Mahesh Agarwal, Adv.

Mr. Mahesh Agarwal, Sr. Adv.

Mr. Arshit Anand, Adv.

Mr. Vidisha Swarup, Adv.

Ms. Vidisha Swarup, Adv.

Mr. Aryan Rachh, Adv.

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Mr. Akhila Palem, Adv.

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Mr. D. Srinivas, Adv.

Mr. T Ratnakar, Adv.

Mr. T. Ratnakar, Adv.

Mr. Somanatha Padhan, AOR

Mr. Ashwini Kumar Das, Adv.

Mr. Tarun Gupta, AOR

Mr. M. A. Chinnasamy, AOR

Mr. P. S. Sudheer, AOR

Hon'ble Mr. Justice K.Vinod Chandran pronounced the judgment of the Bench comprising Hon'ble Mr. Justice Sudhanshu Dhulia and His Lordship.

Delay condoned.

Leave granted.

The appeals are disposed of in terms of the signed reportable judgment, which is placed on the file.

Pending application(s), if any, stand disposed of.

(NIRMALA NEGI)
ASTT. REGISTRAR-cum-PS

(RENU BALA GAMBHIR)
ASSISTANT REGISTRAR